


NOTIFICATION No. 253 / 2022

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

<i>S. NO.</i> <i>(1)</i>	<i>Name and Designation</i> <i>(2)</i> <i>Thiru.</i>	<i>Transferred and Posted as</i> <i>(3)</i>
1.	N. Bharathirajan, Additional District Munsif, Pollachi, Coimbatore District.	District Munsif-cum-Judicial Magistrate, Bhoothapandy, Kanniyakumari District, in the existing vacancy.
2.	E. Manikandan, Judicial Magistrate II, Pollachi, Coimbatore District.	District Munsif-cum-Judicial Magistrate, Kattumanarkoil, Cuddalore District, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 12.09.2022.**

**Sd/- P.DHANABAL
REGISTRAR GENERAL**


12.09.22
(50)